

convictions between July 1961 and February 1962. The figure of (he arrests was below 4,000, about 3,700. I gave the figure and it shows that the figure of 3 lakh is an extremely exaggerated one.

SHEI FARIDUL HAQ ANSARI: In view of the fact that very bitter anti-Indian propaganda is being conducted and also there is concentration of Pakistani forces on the border, may I know why the Government is taking so much time in making these enquiries about the Pakistanis who are here in India?

SHRI B. N. DATAR: The Government have got these figures of arrests and convictions before them. The first news appeared in a Hindi newspaper and immediately we contacted the West Bengal Government and collected all the information.

SHRI A. D. MANI: From the way the hon. Minister has been answering, am I right in inferring that there is no effective control over Pakistani immigration into Bengal? Can the hon. Minister give an assurance that the control is effective?

SHRI B. N. DATAR: I have already stated that the law is strong enough. We have got a number of check-posts and we are taking special action for the purpose of arresting those who violate the laws.

SHRI JAI NARAIN VYAS: May I know whether the Pakistanis referred to in the answer include minorities also?

SHRI B. N. DATAR: They are both, Hindus and Muslims.

SHRI NIREN GHOSH: In view of the fact that among the persons who are supposed to be Pakistanis, it has been found, there are many stateless persons, that is, citizens neither of India nor of Pakistan. May I know how many such persons, stateless persons, are there amongst those who are supposed to be Pakistanis?

SHRI B. N. DATAR: Let the hon. Member put a specific question about the alleged stateless persons.

SHRI BHUPESH GUPTA: One point about the port was mentioned. Is it not a fact that these Muslims who work in the port are extremely useful and even though they may be Pakistanis, they have been working for many many years and that they are entitled to continue to do their work and that any attempt to persecute them or to put them in the category of the undesirable would be disastrous from every point of view, including the running of the port?

SURI B. N. DATAR: That is a question of interpretation, Sir.

EXCAVATION OF ANCIENT MONUMENTS IN JAMMU PROVINCE

*407. **SHRI KRISHAN DUTT:** Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the ancient monuments in Jammu Province recently excavated by the Archaeological Department of the Government of India;

(b) what steps have so far been taken for the preservation of the said monuments; and

(c) whether there is any proposal under Government's consideration to take steps to preserve ancient monuments which are at present lying neglected there?

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS). (a) A statement is laid on the Table of the House.

(b) Repairs are carried out according to the requirements of individual monuments.

(c) Yes, Sir. Monuments which after inspection are found to be of sufficient archaeological, architectural and historical importance will be taken over.

STATEMENT

Name of Monument	Locality
------------------	----------

District Kathua

1. Visvesvara Cave temple and other crave temples	Basohli
---	---------

<i>Name of monument</i>	<i>Locality</i>
2. Rock carvings of Devi riding a lion	Basohli
3. Rock carvings of Sitala, Narda, Brahma and Radha Krishan	Ditto.
4. Group of ancient temples	Bilawar
5. Trilochananath temple	Mahadhora
<i>District Uthampur</i>	
6. Group of ancient temple	Bahour
7. Group of four temples	Nirmchi
8. Fort attributed to Raja Suchet Singh	Ramnagar
9. Samadhi of the Queen of Raja Suchet Singh	Ramnagar
10. Palace attributed to Raja Suchet Singh	Ramnagar
<i>District Jammu</i>	
11. Remains of Ambaran	Akhnoor

श्री गीडे मराहिर : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि उनको पता है कि खजुराहो और अन्य प्राचीन जगहों से मूर्तियों को चुरा कर विदेशों को भेजा जा रहा है ? यदि ऐसा है, तो इसके बारे में सरकार ने क्या कार्यवाही की है ?

SHRI HUMAYUN KABIR: That question hardly arises, Sir.

COMMITTEE ON THERAPEUTICAL VALUES OF YOGIC PRACTICES

»408. SHRI KRISHAN DUTT: Will the Minister of EDUCATION be pleased to refer to the answer given to Starred Question No. 103 in the Rajya Sabha on the 30th November, 1960 and state:

(a) whether the Committee on therapeutical values of Yogic practices has submitted its report to Government;

(b) whether Government propose to take any further steps for advancement of the work of Yogic Institutes »on the basis of the said report; and

if so, what are those steps?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALT): (a) Yes, Sir.

(b) and (c) The matter is under consideration.

FINDING OF ANCIENT STONES WITH PICTOGRAPHIC INSCRIPTIONS AT AMBARAN IN JAMMU PROVINCE

*409. SHRI KRISHAN DUTT: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether it is a fact that certain ancient stones with pictographic inscriptions have been found at Ambaran near Akhnoor in Jammu province;

(b) if so, what steps, if any, have been taken by Government to excavate further that ancient site of Ambaran; and

(c) whether any efforts have been made to decipher the script of inscriptions on the stones and to ascertain the period to which these stones belong?

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): (a) Some stones with inscriptions but not pictographs have been found.

(b) Mere finding of inscriptions does not warrant any excavation.

(c) They are being deciphered and appear to be Tibetan.

CLERKS HANDLING CASH IN DELHI SCHOOLS

♦410. SHRI NIRANJAN SINGH: Will the Minister of EDUCATION be pleased to state;

(a) the number of Upper Division and Lower Division Clerks respectively who are handling cash in the Government High/Higher Secondary Schools in Delhi/New Delhi;

(b) how many of them are getting cash allowance according to the Ministry of Finance Office Order No.